

| 1     | 2          | 3     | 4      | 5      | 6    | 7    | 8  |
|-------|------------|-------|--------|--------|------|------|----|
| 6.    | Bombay     | 664   | 8877   | 3707   | 102  | 36   | -  |
| 7.    | Calcutta   | 417   | 4853   | 4202   | 161  | 191  | -  |
| 8.    | Chandigarh | 473   | 1508   | 1108   | 454  | 220  | -  |
| 9.    | Cochin     | 391   | 4339   | 2777   | 164  | 134  | -  |
| 10.   | Delhi      | 214   | 2935   | 1882   | 303  | 151  | -  |
| 11.   | Dhanbad    | 937   | 6873   | 5891   | 526  | 599  | -  |
| 12.   | Guwahati   | 270   | 3520   | 3562   | 82   | 32   | -  |
| 13.   | Hyderabad  | 1127  | 11784  | 12174  | 2973 | 917  | 12 |
| 14.   | Jabalpur   | 945   | 11875  | 11575  | 546  | 407  | -  |
| 15.   | Kanpur     | 578   | 10384  | 10951  | 104  | 80   | -  |
| 16.   | Madras     | 847   | 9812   | 7911   | 259  | 160  | -  |
| 17.   | Nagpur     | 552   | 6955   | 6345   | 186  | 93   | -  |
| 18.   | Patna      | 306   | 2958   | 2521   | 184  | 178  | -  |
| TOTAL |            | 10846 | 122992 | 118773 | 7463 | 5549 | 19 |

[English]

#### Foreign Exchange Rate of Custom

1059. SHRI JEEWAN SHARMA : Will the Minister of FINANCE be pleased to state:

(a) whether the Customs authorities are not aligning their exchange rate with daily fluctuations in the forex markets to earn higher revenue from imports;

(b) if so, the reasons therefor; and

(c) the steps taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY) : (a) to (c). For the purpose of determination of assessable value, exchange rates are notified at the levels prevailing in the Forex market, the same are monitored on a daily basis and if there is a substantial variation which persists continuously for more than seven working days, the rates are accordingly re-adjusted.

It is not practicable to notify the changes in the currency rates on daily basis. The present system is considered satisfactory and pragmatic.

[Translation]

#### Handloom Development Centres

1060. SHRI RAJENDRA KUMAR SHARMA : Will the Minister of TEXTILES be pleased to state:

(a) whether the Union Government have launched any Scheme to set up Handloom Development Centres;

(b) if so, the details of the works being undertaken in these centres; and

(c) the total funds spent by the Union Government for implementation of this project so far and the number of weavers benefited therefrom?

THE MINISTER OF LABOUR AND MINISTER OF TEXTILES (SHRI G. VENKAT SWAMY) : (a) Yes, Sir.